### GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

# RAJYA SABHA UNSTARRED QUESTION NO. 1400 TO BE ANSWERED ON. 19.12.2022

# DEVELOPMENT OF MSMEs SECTOR IN UTTAR PRADESH

### 1400. SHRI HARNATH SINGH YADAV

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a)

whether Government has formulated any model law to successfully develop the Micro , Small and Medium Enterprises (MSMEs) sector, in the country;

(b) if so, the details thereof; and

(c)

whether the law formulated by Government has been implemented in all the St ates of

the country, including Uttar Pradesh, if so, the details thereof and if not, the steps bein g taken by Government, in this regard?

### ANSWER

#### MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI BHANU PRATAP SINGH VERMA)

(a) to (c): The Government, in order to facilitate the promotion and development and to enhance the competitiveness of Micro, Small and Medium Enterprises, has enacted the Micro, Small and Medium Enterprises Development (MSMED) Act, 2006. This Act has been implemented in all States and Union Territories, including the State of Uttar Pradesh.

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